

**DIVISION BENCH**

**O-131**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/25(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	ABIS SOFTWARE SERVICES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Petitioner

Mr Shashi Agarwal, FCA

**ORDER**

Mr Shashi Agarwal, Ld. Authorised Representative for the Petitioner present.

Matter is reserved for order.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**